

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.170 of 2013**

**Dated : 6<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)**

**Versus**

**State Load Despatch Centre & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. B.S. Patil, Sr. Adv. with  
Mr. Venkata Krishna Kunduri with  
Mr. B. S. Prasad & Mr. D.J. Basu (Rep.)

Counsel for the Respondent(s): Mr. Anand K. Ganesan for R.1  
Ms. Shikha Ohri for R-3

**ORDER**

Both the Respondents have filed their respective replies.

The learned Senior Counsel for the Appellant seeks some time for filing the Rejoinder. Accordingly, he is directed to file the same on or before 15.11.2013 after serving copy on the other side.

Post the matter for hearing on **05.12.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*Ts/vs*